- Free Coaching and Allied Scheme.
- Economic empowerment is an important constituent of inclusive growth. (4) The Ministry provides equity capital to the National Minorities Development and Finance Corporation (NMDFC) which in turn provides concessional loans for self-employment and income generating activities for the minorities living below double the poverty line.
- (5) For strengthening of institutions, a Scheme of computerization of records of State Wakf Boards has been undertaken by the Ministry.
- (d) and (e) Yes, Sir. 15% of targets and outlays are earmarked for minorities in the following seven schemes amenable for earmarking of targets under the PM's new 15 Point Programme:—
  - Integrated Child Development Services (ICDS) Scheme providing services through Anganwadi Centres (Ministry of Women and Child);
  - (ii) Sarva Shiksha Abhiyan (Ministry of Human Resource Development);
  - (iii) Swarnjayanti Gram Swarojgar Yojana (renamed as Aajeevika) (Ministry of Rural Development);
  - (iv) Swarn Jayanti Shahari Rojgar Yojana (SJSRY) (Ministry of Housing and Urban Poverty Alleviation);
  - (v) Upgradation of Industrial Training Institutes (ITIs) (Ministry of Labour and Employment);
  - (vi) Bank credit under priority sector lending (Department of Financial Services); and
  - (vii) Indira Awas Yojana (IAY) (Ministry of Rural Development).

## Working of Maulana Azad Education Foundation

2578. SHRI MOHAMMED ADEEB: Will the Minister of MINORITY AFFAIRS be pleased to state:

- whether it is a fact that working of Maulana Azad Education Foundation has not been upto the mark during the last three years; and
- the steps taken/being taken to tone up and rejuvenate the work and the working of the foundation?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING): (a) No, Sir.

(b) The working of Maulana Azad Education Foundation (MAEF) is reviewed quarterly by the Ministry. The follow-up action taken by MAEF on points raised in earlier meetings is also reviewed by the Ministry. Further the Audit Reports on the annual accounts of MAEF and the Annual Reports on the working of MAEF upto the year 2011-12 have been laid on the Table of both Houses of Parliament.

## Funds for computerisation of wakf records

2579. SHRI MOHAMMED ADEEB: Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the funds provided by the Central Government to different State Governments/wakf boards for computerisations of wakf records till date, State-wise/wakf board-wise;
- (b) the details of amount utilized by different State Governments/wakf boards;
- (c) the progress made by each wakf board in computerisation of its records, as on date:
- (d) whether it is a fact that expected progress has not been made in the computerisation of wakf records in Uttar Pradesh; and
  - (e) the action being taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING): (a) and (b) The funds provided by the Central Government and amount utilized by the different State/UT Wakf Boards for computerisation of wakf records is given in the Statement-I (See below).

- (c) The details of progress of data entry made by each State/UT Wakf Boards under the scheme are given in the Statement-II (See below).
- (d) and (e) The proposal was received in May, 2010 from the Uttar Pradesh (UP) Government for sanction of funds under the scheme of 'Computerisation of records of State Wakf Boards' for the UP Shia Central Board of Wakfs. As it was